

**Deputy Commissioner and Home
Secretary of Union Territory,
Chandigarh**

2347. **Shri B. K. Modak:**
Shri Umanath:
Shri Mohammad Ismail:
Shri Ganesh Ghosh:
Shri Bhagban Das:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Deputy Commissioner and the Home Secretary of the Union Territory, Chandigarh are also the Labour Commissioner and Labour Secretary as well; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Because of the work load in the Union territory of Chandigarh, it is not considered necessary to have separate officers exclusively as Labour Commissioner and Labour Secretary.

Re-organisation of Delhi Police Force

2348. **Shri Indrajit Gupta:** Will the Minister of Home Affairs be pleased to state:

(a) whether a retired I.G. of Police has recently been appointed to re-organise the Delhi Police Force;

(b) if so, the reasons therefor; and

(c) whether the appointment conforms to Government's decision about the re-employment of superannuated officers?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). No, Sir. A serving police officer has been appointed to study the working of the Delhi Police Department and make recommendations for its re-organisation; and

(c) Does not arise.

Working of the Constitution

2349. **Shri Yashpal Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Madras Chief Minister has proposed to setting up of a high power commission to examine the working of the Constitution in the last 17 years for any necessary re-allocation of powers between the States and the Centre; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Government have seen press reports of answers given by the Chief Minister of Madras at the Press Club of India, which contained a suggestion to this effect.

(b) There is no proposal to appoint any such Commission. But certain aspects of Centre—State relations are under examination by the Administrative Reforms Commission.

Delhi-Bikaner Postal Service

2350. **Dr. Karni Singh:** Will the Minister of Communications be pleased to state the reasons for letters posted in Delhi being delivered in Bikaner after 48 hours and more and vice versa, when the train journey takes only 12 hours between these cities and there are two trains running, Mail and Express, daily?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): Under the present arrangements, letters posted in Delhi for Bikaner by 14.00 to 16.00 hrs. in street letter boxes and upto 18.00 hrs. in Mail Offices should be delivered at Bikaner the next day, while letters posted after these hours should be delivered on the third day. Similarly, letters posted at Bikaner by 15.45 to 16.30 hrs. in street letter boxes and upto 17.00 hrs. in Mail Offices should be delivered